



INCOME TAX APPELLATE TRIBUNAL, CHENNAI  
CAUSE LIST OF "A" BENCH FOR 04th MAY 2026 (MONDAY)  
BEFORE HON'BLE SHRI GEORGE GEORGE K, VICE PRESIDENT  
AND BEFORE HON'BLE SHRI S.R.RAGHUNATHA, ACCOUNTANT MEMBER  
IN COURT ROOM 1

*Rev. P.*

Srl	Appeal Number	Assmt. Ye	Assessee Name	Counsel	Remarks
1	ITA 3219/CHNY/2025	2014-15	[A] MURALI VITHIYA	Abhishek Murali	
2	ITA 3270/CHNY/2025	2018-19	[A] AMMAPALAYAM MILK CO OPERATIVE SOCIETY	V.Alagappan	
3	ITA 625/CHNY/2026	2018-19	[A] TAMILNADU BASKETBALL ASSOCIATION		
4	ITA 626/CHNY/2026	2016-17	[A] SUBRAMANIK GEETHA	Ravi Kannan	
5	ITA 628/CHNY/2026	2022-23	[A] PONNAIYAH RAMAJAYAM INSTITUTE OF SCIENCE AND TECHNOLOGY TRUST		
6	ITA 629/CHNY/2026	2023-24	[A] RAHAMATH ABOOBACKER	S.Sridhar	
7	ITA 630/CHNY/2026	2017	[D] VISWANATHAN RAMPRABHU		
8	ITA 631/CHNY/2026	2016-17	[A] STATE BANK OF INDIA SMECC CHENNAI		
9	ITA 3352/CHNY/2025	2016-17	[A] M/S. R.R. INFRAA CONSTRUCTION		
10	ITA 3353/CHNY/2025	2017-18	[A] M/S. R.R. INFRAA CONSTRUCTION		
11	ITA 3354/CHNY/2025	2018-19	[A] M/S. R.R.INFRAA CONSTRUCTION		
12	ITA 3355/CHNY/2025	2019-20	[A] M/S. R.R.INFRAA CONSTRUCTION		
13	ITA 3356/CHNY/2025	2020-21	[A] M/S. R.R. INFRAA CONSTRUCTION		
14	ITA 3357/CHNY/2025	2022-23	[A] M/S. R.R.INFRAA CONSTRUCTION		
15	ITA 1956/CHNY/2026	2021-22	[A] R.R.INFRAA CONSTRUCTION		
16	ITA 3583/CHNY/2025	2021-22	[D] R RAMU (HUF)		
17	CO 99/CHNY/2025	2021-22	[D] R RAMU (HUF)		
18	ITA 3584/CHNY/2025	2022-23	[D] R RAMU	B.Ramakrishnan	
19	CO 46/CHNY/2026	2021-22	[A] R RAMU (HUF)		
20	ITA 4153/CHNY/2025	2020-21	[A] MR. RAMASAMY RAMU		
21	ITA 4154/CHNY/2025	2021-22	[A] MR. RAMASAMY RAMU		
22	ITA 4155/CHNY/2025	2022-23	[A] MR. RAMASAMY RAMU		
23	ITA 675/CHNY/2026	2018-19	[D] RAMASAMY RAMU		
24	ITA 676/CHNY/2026	2020-21	[D] RAMASAMY RAMU		
25	ITA 677/CHNY/2026	2021-22	[D] RAMASAMY RAMU		
26	ITA 678/CHNY/2026	2022-23	[D] RAMASAMY RAMU		

The Link for Hybrid Hearing is : [https://itatchennai.my.webex.com/meet/court\\_room\\_1](https://itatchennai.my.webex.com/meet/court_room_1)

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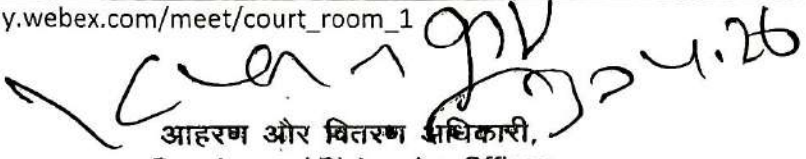
आहरण और वितरण अधिकारी,  
Drawing and Disbursing Officer  
आयकर अपील अधिकरण, चेन्नई पीठ, चेन्नई  
Income Tax Appellate Tribunal,  
Chennai Benches, Chennai



**INCOME TAX APPELLATE TRIBUNAL, CHENNAI**  
**CAUSE LIST OF "A" BENCH FOR 05th MAY 2026 (TUESDAY)**  
**BEFORE HON'BLE SHRI GEORGE GEORGE K, VICE PRESIDENT**  
**AND BEFORE HON'BLE SHRI S.R.RAGHUNATHA, ACCOUNTANT MEMBER**  
**IN COURT ROOM 1**

Srl	Appeal Number	Assmt. Ye	Assessee Name	Counsel	Remarks
1	ITA 1343/CHNY/2024	2018-19	[A] SOLARA ACTIVA PHARMA SCIENCES	Sandeep Bagmar	
2	ITA 1344/CHNY/2024	2020-21	[A] SOLARA ACTIVA PHARMA SCIENCES		
3	ITA 1558/CHNY/2025	2013-14	[A] NARESH KUMAR JAIN	Anandd Babunath	
4	ITA 2381/CHNY/2025	2017-18	[A] THATHAIYENGARPFT VFNKATESAN GOPALAKRISHNAN BADRINARAYANAN	V.Alagappan	
5	ITA 3748/CHNY/2025	2013-14	[A] THATHAIYENGARPET VENKATESAN		
6	ITA 3749/CHNY/2025	2014-15	[A] THATHAIYENGARPET VENKATESAN		
7	ITA 3284/CHNY/2025	2013-14	[A] POOLIAH THEVAR KRISHNAVENI	Veerabathran Prasanth	
8	ITA 3285/CHNY/2025	2014-15	[A] POOLIAH THEVAR KRISHNAVENI		
9	ITA 3286/CHNY/2025	2015-16	[A] POOLIAH THEVAR KRISHNAVENI		
10	ITA 3287/CHNY/2025	2016-17	[A] POOLIAH THEVAR KRISHNAVENI	S.Sridhar	
11	ITA 3370/CHNY/2025	2016-2017	[A] PRANUTHI MURALI KRISHNAN		
12	ITA 319/CHNY/2026	2018-19	[A] PRANUTHI MURALI KRISHNAN		
13	ITA 1022/CHNY/2026	2016-17	[A] PRANUTHI MURALI KRISHNAN	R Prasanna Venkatesan	
14	ITA 3412/CHNY/2025	2012-14	[A] RAMANATHANPURAM DIST CENTRAL CO OPERATIVE BANK LIMITED		
15	ITA 3413/CHNY/2025	2014-15	[A] RAMANATHANPURAM DISTRICT CENTRAL CO		
16	ITA 3566/CHNY/2025	2023-24	[A] ARULMIGU SUBRAMANYASWAMY THIRUKOIL		
17	ITA 3965/CHNY/2025	2017-18	[D] GOVINDAN PARAMESHWARI		
18	ITA 853/CHNY/2026	2020-21	[A] GOVINDAN PARAMESHWARI		
19	ITA 870/CHNY/2026	2020-21	[D] GOVINDAN PARAMESHWARI		
20	ITA 614/CHNY/2026	-	[A] MADURAI DISTRICT TINY & SMALL SCALE INDUSTRIES	S.Sridhar	
21	ITA 633/CHNY/2026	2015-16	[A] SURESH, SALEM	G.Baskar	
22	ITA 636/CHNY/2026	2014-15	[A] GOVINDASWAMY KANNAPPAN	S.Sridhar	
23	ITA 637/CHNY/2026	2019-20	[A] G 855 THANDALAM PRIMARY AGRICULTURAL COOPERATIVE CREDIT SOCIETY		
24	ITA 642/CHNY/2026	2020-21	[A] GOVINDHAN SANGARAYYA		
25	ITA 644/CHNY/2026	2021-22	[A] RAMACHANRAN PRASANNA		
26	ITA 646/CHNY/2026	2004-5	[A] M/S. ATLANTIC FABRICS	N.Quadir Hoseyn	

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आहरण और वितरण अधिकारी,  
Drawing and Disbursing Officer  
आयकर अपील अदालत, चेन्नई पीठ, चेन्नई  
Income Tax Appellate Tribunal,  
Chennai Benches, Chennai



**INCOME TAX APPELLATE TRIBUNAL, CHENNAI**  
**CAUSE LIST OF "A" BENCH FOR 06th MAY 2026 (WEDNESDAY)**  
**BEFORE HON'BLE SHRI GEORGE GEORGE K, VICE PRESIDENT**  
**AND BEFORE HON'BLE SHRI S.R.RAGHUNATHA, ACCOUNTANT MEMBER**  
**IN COURT ROOM 1**

Srl	Appeal Number	Assmt. Ye	Assessee Name	Counsel	Remarks
1	ITA 1584/CHNY/2025	2009-2010	[A] GE VERNOVA T&D INDIA LIMITED	Vikrant A Maheswari	
2	ITA 1585/CHNY/2025	2010-2011	[A] GE VERNOVA T&D INDIA LIMITED		
3	ITA 1610/CHNY/2025	2013-2014	[A] GE VERNOVA T&D INDIA LIMITED		
4	ITA 2166/CHNY/2025	2018-19	[A] CHANDRAMAL SARAVANAN		
5	ITA 2368/CHNY/2025	2017-18	[A] RANI SAIVENUGOPAL	S.Sridhar	
6	ITA 2371/CHNY/2025	2009-10	[A] ANTHONISAMY SELVARAJ		
7	ITA 2372/CHNY/2025	2011-12	[A] ANTHONISAMY SELVARAJ		
8	ITA 3185/CHNY/2025	2014-15	[A] LAKSHMI NIRANJANA MOHAN	T.Banusekar	
9	ITA 3192/CHNY/2025	2017-18	[A] SHAKTHIMURUGAN TEXTILES	A.Arjun raj	
10	ITA 3332/CHNY/2025	2020-21	[A] RAJASEHAR BUVANESWARI	Y.Sridhar	
11	ITA 3388/CHNY/2025	2011-12	[A] KUPPUSAMY THARMARAJ PAKKIRISAMY L/H OF	Bhavit Janathanan	
12	ITA 3410/CHNY/2025	2017-18	[A] REENA JACOB		
13	ITA 3458/CHNY/2025	2017-18	[D] SOUNDARAPANDIAN ASIR		
14	ITA 3460/CHNY/2025	2018-19	[D] JOHNSON LIFTS PRIVATE LIMITED	R.Vijayaraghavan	
15	ITA 3461/CHNY/2025	2021-22	[D] SELLAPPAGOUNDER RAMASAMY KARTHIC		
16	ITA 3464/CHNY/2025	2017-18	[A] SAMUVEL	T.V.Muthu Abirami	
17	ITA 3470/CHNY/2025	2015-16	[A] SAKTHI MURUGAN ENTERPRISES PVT. LTD.	S.Sridhar	
18	ITA 3476/CHNY/2025	2012-13	[A] CHINNI AH SHUNMUGA SABAPATHI	T.Vasudevan	
19	ITA 3482/CHNY/2025	-	[A] DEVAKOTTAI NAGARATHAR VIZHA VALAGAM TRUST	J.Saravanan	
20	ITA 647/CHNY/2026	2017-18	[A] TAMRAPARANI ENTERPRISES AND REALTY PVT LTD		
21	ITA 648/CHNY/2026	2017-18	[A] TAMRAPARANI ENTERPRISES AND REALTY PVT LTD		
22	ITA 649/CHNY/2026	2018-19	[A] TAMRAPARANI ENTERPRISES AND REALTY PVT LTD		
23	ITA 650/CHNY/2026	2018-19	[A] TAMRAPARANI ENTERPRISES AND REALTY PVT LTD		
24	ITA 651/CHNY/2026	2019-20	[A] TAMRAPARANI ENTERPRISES AND REALTY PVT LTD		
25	ITA 652/CHNY/2026	2019-20	[A] TAMRAPARANI ENTERPRISES AND REALTY PVT LTD		

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आयकर अपील अधिकरण, चेन्नई पीठ, चेन्नई  
Income Tax Appellate Tribunal,  
Chennai Benches, Chennai

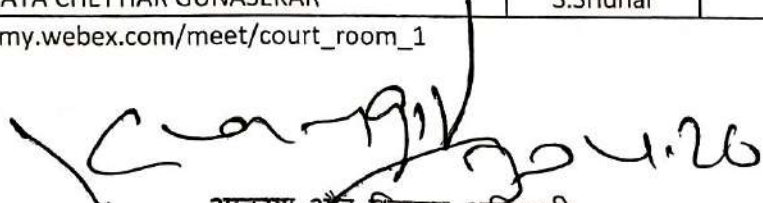


**INCOME TAX APPELLATE TRIBUNAL, CHENNAI**  
**CAUSE LIST OF "A" BENCH FOR 07th MAY 2026 (THURSDAY)**  
**BEFORE HON'BLE SHRI GEORGE GEORGE K, VICE PRESIDENT**  
**AND BEFORE HON'BLE SHRI S.R.RAGHUNATHA, ACCOUNTANT MEMBER**

**IN COURT ROOM 1**

Srl	Appeal Number	Assmt. Ye	Assessee Name	Counsel	Remarks
1	ITA 1289/CHNY/2025	2017-18	[A] BOER AND FITCH RETAILS PVT. LTD. (SMC)	S.Sridhar (Er.)	
2	ITA 2145/CHNY/2025	2019-20	[A] VCO CONSULATATNS AND SEVICES PRIVATE LIMITED	S.Sridhar	
3	ITA 2190/CHNY/2025	2008-09	[A] RAMASWAMY SUBRAMANIAN	S.Sridhar	
4	ITA 3156/CHNY/2025	2016-17	[A] KRISHNAN ANANDAN	J.Saravanan	
5	ITA 3157/CHNY/2025	2017-18	[A] AUTO COATS	S.Sridhar (Er.)	
6	ITA 3174/CHNY/2025	2015-16	[A] NEW ROYAL EMPORIUM	S.Sridhar	
7	ITA 3414/CHNY/2025	2017-18	[A] NASEER AHMATH RISWANA FATHIMA		
8	ITA 3497/CHNY/2025	2014-15	[A] RAMKHUMAR NARASIMHAN	Siddharth Mallinathan	
9	ITA 3532/CHNY/2025	2020-21	[D] SUNDARAM ALTERNATIVE OPP SERIES HIGH YIELD		
10	ITA 3533/CHNY/2025	2022-23	[D] SUNDARAM ALTERNATIVE OPP SERIES- HIGH YIELD		
11	ITA 3534/CHNY/2025	2011-12	[A] BARCLAYS GLOBAL SERVICE CENTRE PVT LTD		
12	ITA 3535/CHNY/2025	2009-10	[A] BARCLAYS GLOBAL SERVICE CENTRE PVT LTD		
13	ITA 3682/CHNY/2025	2020-21	[A] PADMAVATHI JEGADEESAN	R.Venkatesh	
14	ITA 654/CHNY/2026	2018-19	[A] BHARATHAMATHA FAMILY WELFARE FOUNDATION	SP Chidambaram	
15	ITA 657/CHNY/2026	2019-20	[A] RAJAMUTHU SIVAGNANAMOORTHY	S.Sridhar	
16	ITA 660/CHNY/2026	2017-18	[A] R. DURAISWAMY		
17	ITA 662/CHNY/2026	2011-12	[A] RAJANGAM AMARJOTHI	M.Rajesh Kumar	
18	ITA 663/CHNY/2026	2018-19	[A] TAMILSELVAN (SMC)	V.Rajasekaran	
19	ITA 665/CHNY/2026	2014-15	[A] MUKESH KUMAR JAIN		
20	ITA 666/CHNY/2026	2018-19	[A] LALITHA BHANDARI	Ajit kumar Choradia	
21	ITA 681/CHNY/2026	2017 18	[A] SUBBURAYA CHETTIAR GUNASEKAR	S.Sridhar	

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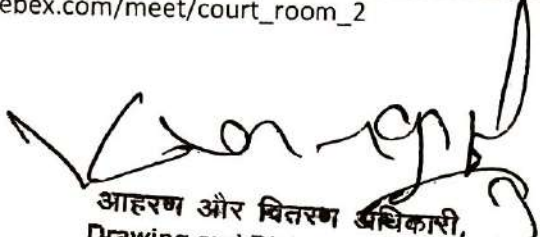
  
आहरण और वितरण अधिकारी,  
Drawing and Disbursing Officer  
आयकर अपील अधिकरण, चेन्नई पीठ, चेन्नई  
Income Tax Appellate Tribunal,  
Chennai Benches, Chennai



INCOME TAX APPELLATE TRIBUNAL, CHENNAI  
PART HEARD CAUSE LIST OF "A" BENCH FOR 04th MAY 2026 (MONDAY)  
BEFORE HON'BLE ABY T VARKEY, JUDICIAL MEMBER  
AND HON'BLE INTURI RAMA RAO, ACCOUNTANT MEMBER  
IN COURT ROOM 2 (CLARIFICATION)

Srl	Appeal Number	Assmt. Ye	Assessee Name	Counsel	Remarks
1	SA 110/CHNY/2025	-	[A] SRINIVASAN CHARITABLE AND EDUCATIONAL TRUST	G.Baskar	
2	ITA 3318/CHNY/2025	-	[A] SRINIVASAN CHARITABLE AND EDUCATIONAL TRUST		

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आहरण और वितरण अधिकारी,  
Drawing and Disbursing Officer  
आयकर अपीलिय अदिकरण, चेन्नई पीठें, चेन्नई  
Income Tax Appellate Tribunal,  
Chennai Benches, Chennai



INCOME TAX APPELLATE TRIBUNAL, CHENNAI  
PART HEARD CAUSE LIST OF "A" BENCH FOR 06th MAY 2026 (WEDNESDAY)  
BEFORE HON'BLE ABY T VARKEY, JUDICIAL MEMBER  
AND BEFORE HON'BLE Ms.S.PADMAVATHY, ACCOUNTANT MEMBER  
IN COURT ROOM 2 (PART HEARD)

Srl	Appeal Number	Assmt. Ye	Assessee Name	Counsel	Remarks
1	ITA 2217/CHNY/2025	2016-17	[A] BOSE SARAVANAN	R.Subramanian	

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आहरण और वितरण अधिकारी,  
Drawing and Disbursing Officer  
आयकर अपीलिय अधिकरण, चेन्नई पीठ, चेन्नई  
Income Tax Appellate Tribunal,  
Chennai Bench, Chennai



INCOME TAX APPELLATE TRIBUNAL, CHENNAI  
CAUSE LIST OF "A" BENCH FOR 07th MAY 2026 (THURSDAY)  
BEFORE HON'BLE SHRI GEORGE GEORGE K, VICE PRESIDENT  
AND BEFORE HON'BLE SHRI S.R.RAGHUNATHA, ACCOUNTANT MEMBER  
IN COURT ROOM 1 (PART HEARD)

Srl	Appeal Number	Assmt. Ye	Assessee Name	Counsel	Remarks
1	ITA 432/CHNY/2025	2015-16	[A] NARAYANAN SUNDARAMAHALINGAM RAJKUMAR	NR Krishnamoorthy	
2	ITA 436/CHNY/2025	2017-18	[A] NARAYANAN SUNDARAMAHALINGAM RAJKUMAR		
3	ITA 437/CHNY/2025	2020-21	[A] NARAYANAN SUNDARAMAHALINGAM RAJKUMAR		
4	ITA 438/CHNY/2025	2012-13	[A] SUNDARAMAHALINGAM NARAYANAN		
5	ITA 439/CHNY/2025	2015-16	[A] SUNDARAMAHALINGAM NARAYANAN		
6	ITA 440/CHNY/2025	2018-19	[A] SUNDARAMAHALINGAM NARAYANAN		
7	ITA 445/CHNY/2025	2018-19	[A] SUNDARAMAHALINGAM NARAYANAN		
8	ITA 446/CHNY/2025	2020-21	[A] SUNDARAMAHALINGAM NARAYANAN		

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आहरण और वितरण अधिकारी,  
Drawing and Disbursing Officer  
आयकर अपील अदालत, चेन्नई पीठ, चेन्नई  
Income Tax Appellate Tribunal,  
Chennai Benches, Chennai



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आज़ादी का  
अमृत महोत्सव

12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें

CAUSE LIST OF B BENCH FOR 04-MAY-2026 (MONDAY)

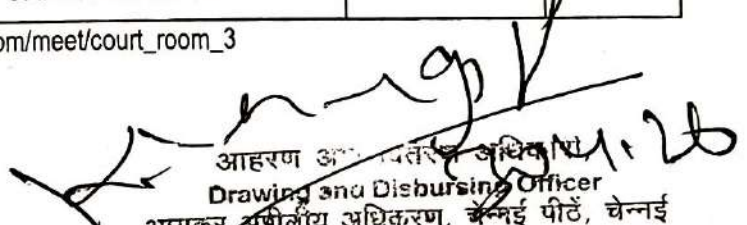
BEFORE HON'BLE SHRI.INTURI RAMA RAO, AM

AND HON'BLE SH.MANU KUMAR GIRI, JM

IN COURT ROOM 3

Srl	Appeal Number	Assmt.	Assessee Name	Counsel Name	Remarks
1	ITA 2636/CHNY/2025	2014-15	[A] JAMBAL KNM TEXTILES PVT. LTD.	T.Vasudevan	
2	ITA 3132/CHNY/2025	2022-23	[A] MANJU TRANSPORT		
3	ITA 3900/CHNY/2025	2022-23	[D] MANJU TRANSPORT		
4	ITA 3789/CHNY/2025	2016-17	[A] GOLDEN STEELS AND SANITATIONS	S.Sridhar	
5	ITA 3800/CHNY/2025	2014-15	[D] SINGARAM SURESH KUMAR		
6	ITA 3857/CHNY/2025	2017-18	[A] SUBRAMANI VENKATA RAMANI (SMC)		
7	ITA 3859/CHNY/2025	2015-16	[A] MS. JAYARAMAN RUKMANI (SMC)		
8	ITA 3932/CHNY/2025	2014-15	[A] SUDNDARAM RAJASUNDARAM	T.Vasudevan	
9	ITA 3938/CHNY/2025	2022-23	[A] RUDRA SALES COMPANY	S.L.Gadhiya &Co	
10	ITA 3944/CHNY/2025	2011-12	[D] AUSBRIDGE HOLDINGS AND INVESTMENTS PRIVATE LIMITED		
11	ITA 3941/CHNY/2025	2019-20	[A] SRI BALAGOPALAN JEWELLERYMART		
12	ITA 3945/CHNY/2025	2020-21	[A] SRI BALAGOPALAN JEWELLERYMART		
13	ITA 3946/CHNY/2025	2020-21	[A] SRI BALAGOPALAN JEWELLERYMART		
14	ITA 3903/CHNY/2025	2019-20	[A] SRI BALAGOPALAN JEWELLERYMART		
15	ITA 3947/CHNY/2025	2016-17	[A] MAIAM GLOBAL FOODS LTD.	D.Anand	
16	ITA 237/CHNY/2026	2018-19	[A] THE ENNORETHERMAL POWERSTATION EMPLOYEES COOP THIRFT AND CREDIT SOCIETY		

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आहरण अधिकारी  
Drawing and Disbursing Officer  
आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नई  
Income Tax Appellate Tribunal,  
Chennai Benches, Chennai



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आजादी का  
अमृत महोत्सव

12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें

CAUSE LIST OF B BENCH FOR 05-MAY-2026 (TUESDAY)

BEFORE HON'BLE SHRI.INTURI RAMA RAO, AM

AND HON'BLE SH.MANU KUMAR GIRI, JM

IN COURT ROOM 3

Srl	Appeal Number	Assmt.	Assessee Name	Counsel Name	Remarks
1	SA 87/CHNY/2026	2020-21	[A] RAVINDRAN RADHA		
2	ITA 1230/CHNY/2026	2020-21	[A] RAVINDRAN RADHA		
3	ITA 1656/CHNY/2025	2020 21	[A] KAJA MOHIDEEN BUHARI	S.Sridhar	
4	ITA 2464/CHNY/2025	2021-22	[A] ABC GOLD PALACE		
5	ITA 3780/CHNY/2025	2016-17	[D] SMT JEETHENDRA PATEL ARUNA		
6	ITA 3817/CHNY/2025	2015-16	[A] RAKESH KUMAR	D.Anand	
7	ITA 3821/CHNY/2025	2012-13	[A] K.MARAPPAN		
8	ITA 3850/CHNY/2025	2017-18	[A] SRI RATHINA VINAYAGA PROPERTY PROMOTORS	Y.Sridhar	
9	ITA 3881/CHNY/2025	2020-21	[A] S BALASUBRAMANIAN	A.Arjunraj	
10	ITA 3939/CHNY/2025	2022-23	[A] TY.SPL.103.AMBAPUR PRIMARY AGRICULTURAL COOP CREDIT SOCIETY LTD		
11	ITA 3948/CHNY/2025	2013-14	[A] SHANMUGAM ARIVAZHAGAN		
12	ITA 3949/CHNY/2025	2017-18	[A] RAJAGOPAL SELVARAJ		
13	ITA 3959/CHNY/2025	2017-18	[A] INDIUM SOFTWARE (INDIA) PVT. LTD	S.Sridhar	
14	ITA 261/CHNY/2026	2018-19	[A] M.DEEPA		
15	ITA 198/CHNY/2026	2015-16	[A] C. MANIBARATHI		
16	ITA 147/CHNY/2026	2012-13	[A] TSC FASHIONS PVT. LTD.	A.Arjunraj	
17	ITA 148/CHNY/2026	148	[A] TSC FASHIONS PVT. LTD.		
18	ITA 149/CHNY/2026	2013-14	[A] TSC FASHIONS PVT. LTD.		
19	ITA 150/CHNY/2026	2014-15	[A] TSC FASHIONS PVT. LTD.		
20	ITA 3901/CHNY/2025	2017-18	[D] VIJEX AND COMPANY		
21	ITA 3907/CHNY/2025	2017-18	[A] RAMAKRISHNAN N	Abhishek Murali K.Balasubramanian	

The Link for Hybrid Hearing is [https://itatchennai.my.webex.com/meet/court\\_room\\_3](https://itatchennai.my.webex.com/meet/court_room_3)

आहरण और वितरण अधिकारी,  
Drawing and Disbursing Officer,  
आयकर अपीलीय अधिकरण, चेन्नै पीठें, चेन्नई  
Income Tax Appellate Tribunal,  
Chennai Benches, Chennai





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आजादी का  
अमृत महोत्सव

12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें

CAUSE LIST OF B BENCH FOR 07-MAY-2026 (THURSDAY)

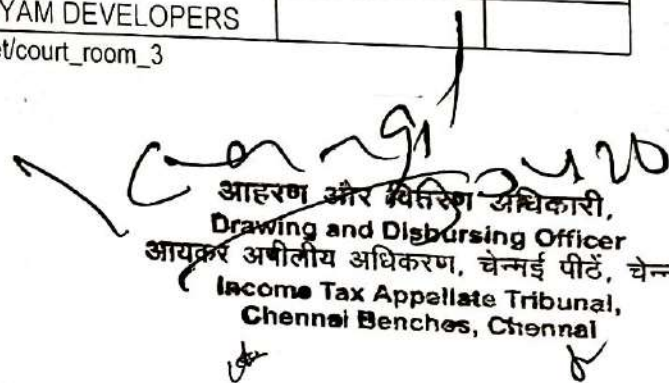
BEFORE HON'BLE SHRI.INTURI RAMA RAO, AM

AND HON'BLE SH.MANU KUMAR GIRI, JM

IN COURT ROOM 3

Srl	Appeal Number	Assmt.	Assessee Name	Counsel Name	Remarks
1	ITA 2610/CHNY/2025	2016-17	[A] ARULMURUGAN TEXTILES	G.Baskar	
2	ITA 2611/CHNY/2025	2017-18	[A] ARULMURUGAN TEXTILES		
3	ITA 2612/CHNY/2025	2016-17	[A] C.R. TEXTILES	G.Baskar	
4	ITA 2613/CHNY/2025	2017-18	[A] C.R. TEXTILES		
5	ITA 2675/CHNY/2025	2021-22	[A] DURAIRAJAN AANANDHAN	S.Sridhar	
6	ITA 3640/CHNY/2025	2011-12	[A] BBDO INDIA PRIVATE LIMITED		
7	ITA 3656/CHNY/2025	2014-15	[A] KUMARASAMY DEVARAJ	S.Sridhar	
8	ITA 3658/CHNY/2025	2014-15	[A] VENKATACHALAM GANESAN RAVICHANDRAN	S.Sridhar	
9	ITA 3664/CHNY/2025	2020-21	[D] MAJUNATH RAI PRAKASHRAJ		
10	ITA 3771/CHNY/2025	2011-12	[A] GANESAN VIJAYALAKSHMI		
11	ITA 4042/CHNY/2025	2018-19	[A] ASHA NIVAS SOCIAL WELFARE CENTRE SOCIETY	N.V.Balaji	
12	ITA 4065/CHNY/2025	2021-22	[A] M.N. CHICKKANNA CHETTIAR TRUST	T.Banusekar	
13	ITA 4073/CHNY/2025	2018-19	[A] CHOLA AKSHAYAM DEVELOPERS		

The Link for Hybrid Hearing is [https://itatchennai.my.webex.com/meet/court\\_room\\_3](https://itatchennai.my.webex.com/meet/court_room_3)

  
आहरण और वितरण अधिकारी,  
Drawing and Disbursing Officer  
आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नई  
Income Tax Appellate Tribunal,  
Chennai Benches, Chennai



75  
आजादी का  
अमृत महोत्सव

12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें

PART HEARD CAUSE LIST OF B BENCH FOR 06--MAY-2026 (WEDNESDAY)

BEFORE HON'BLE SHRI S.S.VISWANETHRA RAVI, JM

AND HON'BLE SHRI S.R.RAGHUNATHA, AM

IN COURT ROOM 4

Srl	Appeal Number	Assmt.	Assessee Name	Counsel Name	Remarks
1	ITA 842/CHNY/2026	2021-22	[A] AUGUSTINA JOSEPH KIRUBA		
2	ITA 860/CHNY/2026	2012-13	[A] MUTHUGOUNDER MARIMUTHU	T.S.Lakshmi Ven	
3	ITA 861/CHNY/2026	2012-13	[A] MARIMUTHU SATHISHKUMAR	T.S.Lakshmi Ven	
4	ITA 872/CHNY/2026	2013-14	[A] SUBRAMANIAN SHANKAR		
5	ITA 875/CHNY/2026	2021-22	[A] DR. ARUNA JONATHAN		
6	ITA 879/CHNY/2026	2016-17	[A] M. BALAJI		

The Link for Hybrid Hearing is [https://itatchennai.my.webex.com/meet/court\\_room\\_4](https://itatchennai.my.webex.com/meet/court_room_4)

*[Handwritten Signature]*  
आहरण और खिन्नन अधिकारी,  
Drawing and Disbursing Officer  
आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नई  
Income Tax Appellate Tribunal,  
Chennai Benches, Chennai

आयकर अपीलीय अधिकरण, चेन्नै पीठें

**INCOME TAX APPELLATE TRIBUNAL, CHENNAI**

CAUSE LIST OF C-BENCH FOR 04 MAY 2026 (MONDAY)

HON'BLE SHRI INTURI RAMA RAO, ACCOUNTANT MEMBER  
AND BEFORE HON'BLE S.S VISWANETHRA RAVI, JUDICIAL MEMBER  
IN COURT ROOM -03



Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 1940/CHNY/2025	2009-10	[A] SHRI GANESH SUBRAMANIAM	Abhishek Murali, CA	(SMC)
2	ITA 1941/CHNY/2025	2010-11	[A] SHRI GANESH SUBRAMANIAM	Abhishek Murali, CA	(SMC)
3	ITA 1942/CHNY/2025	2011-12	[A] SHRI GANESH SUBRAMANIAM	Abhishek Murali, CA	(SMC)
4	BMA 19/CHNY/2025	2019-20	[A] KRISHNAKUMAR KAUSHIK MURUGAN	N. VIJAYKUMAR	
5	IT(IT)A 1/CHNY/2026	2018-2019	[A] KANNAN RAJAGOPAL		
6	CO 19/CHNY/2026	2019-20	[A] GEO FINANCE PETROLEUM SA	R. VENKATESH	
7	IT(IT)A 3/CHNY/2025	2019-20	[D] GEO FINANCE PETROLEUM SA	R. VENKATESH	
8	IT(IT)A 8/CHNY/2026	2019-20	[A] GEOFINANCE PETROLEUM SA	R. VENKATESH	
9	ITA 284/CHNY/2026	2014-15	[A] M/S. WL EPIC MEDIA PRIVATE LIMITED		
10	ITA 285/CHNY/2026	2015-16	[A] EERANOLLA LOKESWARA		
11	ITA 286/CHNY/2026	2016-17	[A] EERANOLLA LOKESWARA		
12	ITA 287/CHNY/2026	2017-18	[A] EERANOLLA LOKESWARA		
13	ITA 288/CHNY/2026	2018-19	[A] EERANOLLA LOKESWARA		
14	ITA 289/CHNY/2026	2019-20	[A] EERNOLLA LOKESWARA		
15	ITA 291/CHNY/2026	2017-18	[A] AHAMED SAHIB ASHRAFALI		
16	ITA 317/CHNY/2026	2020-2021	[A] MAHABUBKHAN KADHERKHAN		
17	ITA 318/CHNY/2026	2018-19	[A] RIKHAB CHAND HUF		
18	ITA 335/CHNY/2026	2020-21	[A] SPEED TEAM WIND TECH PRIVATE LIMITED, TIRUNELVELI		

Meeting link :- [https://itatchennai.my.webex.com/meet/court\\_room\\_3](https://itatchennai.my.webex.com/meet/court_room_3)

Meeting number :- 2644 920 3834

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आहरण और वितरण अधिकारी  
Drawing and Disbursing Officer  
आयकर अपीलीय अधिकरण, चेन्नै पीठें, चेन्नै  
Income Tax Appellate Tribunal,  
Chennai Benches, Chennai  
30.04.26



आयकर अपीलिय अधिकरण, चेन्नै पीठे

**INCOME TAX APPELLATE TRIBUNAL, CHENNAI**

CAUSE LIST OF C-BENCH FOR 05 MAY 2026 (TUESDAY)

HON'BLE SHRI INTURI RAMA RAO, ACCOUNTANT MEMBER  
AND BEFORE HON'BLE S.S VISWANETHRA RAVI, JUDICIAL MEMBER  
IN COURT ROOM -03

IN  
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Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 194/CHNY/2026	2018-19	[A] LOGANATHAN MEENALOCHANI		
2	ITA 195/CHNY/2026	2017-18	[A] MANYAROUL MANYRAMASAMY		
3	CO 9/CHNY/2026	2018	[A] SUN DIRECT TV PVT LTD		
4	ITA 206/CHNY/2026	2018	[D] SUN DIRECT TV PVT LTD		
5	ITA 269/CHNY/2026	2015-16	[A] RENGASAMY SALAISUNDARAM	K. Meenakshisundaram, ITP	
6	IT(SS)A 1/CHNY/2026	2014-15	[A] T UDAYAKUMAR		
7	ITA 300/CHNY/2026	2017-18	[A] CHENNAI CITI CENTRE HOLDING PRIVATE LIMITEDQ		
8	ITA 302/CHNY/2026	2025-26to	[A] M/S. GANESA SANKARI HOME		
9	ITA 304/CHNY/2026	2018-19	[A] RANGASAMY JAGANATHAN		
10	ITA 305/CHNY/2026	2020-21	[A] M/S. CHETTINAD MORIMURA SEMICONDUCTO MATERIAL PRIVATE LIMITED		
11	ITA 306/CHNY/2026	2015-16	[A] PAKKIRI SUMATHI		
12	ITA 307/CHNY/2026	2015-16	[A] RAMASAMY THANGAVEL		
13	ITA 316/CHNY/2025	2017-18	[A] SJB AUTOMOBILES PVT. LTD.		
14	ITA 328/CHNY/2026	2022-2023	[A] SRITHER		
15	ITA 330/CHNY/2026	2017-18	[A] INFINITY COMPUTERS		
16	ITA 376/CHNY/2026	2015-16	[A] SELVAM		
17	ITA 377/CHNY/2026	2016-17	[A] SELVAM		

Meeting link :- [https://itatchennai.my.webex.com/meet/court\\_room\\_3](https://itatchennai.my.webex.com/meet/court_room_3)

Meeting number :-2644 920 3834

*Kengal*  
आहरण और वितरण अधिकारी,  
Drawing and Disbursing Officer,  
आयकर अपीलिय अधिकरण, चेन्नै पीठे,  
Income Tax Appellate Tribunal,  
Chennai Benches, Chennai.

आयकर अपीलीय अधिकरण, चेन्नै पीठें

**INCOME TAX APPELLATE TRIBUNAL, CHENNAI**

CAUSE LIST OF C-BENCH FOR 06 MAY 2026 (WEDNESDAY)

HON'BLE SHRI INTURI RAMA RAO, ACCOUNTANT MEMBER  
AND BEFORE HON'BLE S.S VISWANETHRA RAVI, JUDICIAL MEMBER  
IN COURT ROOM -03



Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 2017/CHNY/2026	2022-23	[A] TIL HEALTHCARE PVT. LTD.		sgm
2	ITA 2747/CHNY/2025	2017-18	[A] ABBIRAMI THANKA MAALIKAI	NC RAVIKRISHNAN	SMC
3	ITA 2953/CHNY/2025	2025-26	[A] SRI ANANDAVALLI KAINGARYA SABHA	R. Smitha	
4	ITA 2955/CHNY/2025	2018-19	[A] MANI DURAISAMY		SMC
5	ITA 2970/CHNY/2025	2014-15	[A] MOHAMEDNIYAZ ADAMABDULRAHUMAN	VICTOR GRACE	
6	ITA 3104/CHNY/2025	2017-2018	[A] SHANKAR HARI	V.G. RAVI CHANDRA	
7	ITA 331/CHNY/2026	2016-17	[A] EZHILMARAN		
8	ITA 332/CHNY/2026	2020-21	[D] CHANDRASEKARAN JOSEPH VIJAY		
9	ITA 333/CHNY/2026	2018-19	[A] KUMARAN FABRICS, CHENNAI		
10	ITA 334/CHNY/2026	2021-22	[A] THE PROPERTY ASSOCIATION OF BAPTIST CHURCHES PIRVATE LIMITED		
11	ITA 336/CHNY/2026	2020-21	[A] P. BENKATESH RAJA		
12	ITA 337/CHNY/2026	2019-20	[A] THIRUGNANASAMBANDA SWAMIGAL AADHEENAM		
13	ITA 338/CHNY/2026	2023-24	[A] THIYAGARAJAN RAMACHANDRAKUMAR		
14	ITA 343/CHNY/2026	2017-18	[A] MOHAMEDALI BASHEER		
15	ITA 345/CHNY/2026	2016-17	[A] PRAKASH DHARAN		
16	ITA 348/CHNY/2026	2017-18	[A] PRATHAM AUTOMOBILES		
17	ITA 2076/CHNY/2026	2013-14	[A] RAMKUMAR HUF		

Meeting link :- [https://itatchennai.my.webex.com/meet/court\\_room\\_3](https://itatchennai.my.webex.com/meet/court_room_3)

Meeting number :-2644 920 3834

*(Signature)*  
 आहरण और वितरण अधिकारी  
 Drawing and Disbursing Officer  
 आयकर अपीलीय अधिकरण, चेन्नै पीठें, चेन्नै  
 Income Tax Appellate Tribunal,  
 Chennai Benches, Chennai  
 R



आयकर अपीलीय अधिकरण, चेन्नै पीठें  
**INCOME TAX APPELLATE TRIBUNAL, CHENNAI**  
CAUSE LIST OF C-BENCH FOR 07 MAY 2026 (THURSDAY)  
HON'BLE SHRI INTURI RAMA RAO, ACCOUNTANT MEMBER  
AND BEFORE HON'BLE S.S VISWANETHRA RAVI, JUDICIAL MEMBER  
IN COURT ROOM -03




BEF  
AND BEFORE I

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 20/CHNY/2024	2009-10	[A] STAR HEALTH AND ALLIED INSURANCE COMPANY LIMITED		
2	ITA 1190/CHNY/2025	2002-2003	[A] CHOLAN NEDUMUDI KILLI	Sharon Elizabeth	
3	ITA 1191/CHNY/2025	2003-2004	[A] CHOLAN NEDUMUDI KILLI	Sharon Elizabeth	
4	ITA 1192/CHNY/2025	2004-2005	[A] CHOLAN NEDUMUDI KILLI	Sharon Elizabeth	
5	ITA 2800/CHNY/2025	2022-23	[D] IL & FS TAMILNADU POWER COMPANY LIMITED		
6	ITA 2937/CHNY/2025	2022-23	[A] IL&FS TAMILNADU POWER CO. LTD.		
7	ITA 256/CHNY/2026	2012-13	[A] SUBBARAYA GOUNDER THAMILSELVAN	Senthilkumar	
8	ITA 352/CHNY/2026	2015-16	[A] NATARAJAN SAYIKUMAR		
9	ITA 353/CHNY/2026	2017-18	[A] RAJU KANDIYAR PALANIVEL KARTHIK		
10	ITA 358/CHNY/2026	2011-12	[A] PARAMAKUMAR		
11	ITA 359/CHNY/2026	2022-23	[A] S.M.T.TRANSPORT		
12	ITA 361/CHNY/2026	2016-17	[A] SOUNDAPPAN CHANDRAN		
13	ITA 370/CHNY/2026	2016-17	[A] KAICHETTY SUBRAMANI RAVI		
14	ITA 371/CHNY/2026	2020-21	[A] SREE AKHILA SILVERS		
15	ITA 372/CHNY/2026	2017-18	[A] SELVARAJ AMIRTHARAJ		
16	ITA 373/CHNY/2026	2018-19	[A] SHRI SOHAN RAJ KHANTED		
17	ITA 374/CHNY/2026	2017-18	[A] FOURCCEESS DIAMONDS PIRVATE LIMITED		

Meeting link :- [https://itatchennai.my.webex.com/meet/court\\_room\\_3](https://itatchennai.my.webex.com/meet/court_room_3)

Meeting number :- 2644 920 3834

  
आहरण और वितरण अधिकारी, 20  
Drawing and Disbursing Officer  
आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नई  
Income Tax Appellate Tribunal,  
Chennai Benches, Chennai



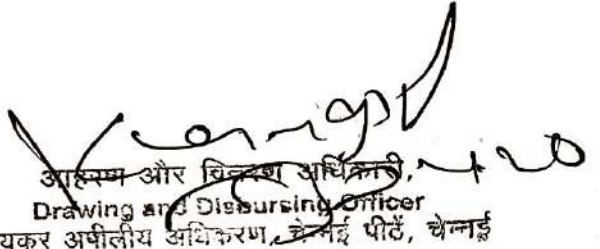
INCOME TAX APPELLATE TRIBUNAL, CHENNAI  
"C" BENCH FOR 7th MAY 2026 (THURSDAY)  
BEFORE HON'BLE ABY T VARKEY, JUDICIAL MEMBER  
AND BEFORE HON'BLE SHRI S.R. RAGHUNATHA, ACCOUNTANT MEMBER  
IN COURT ROOM 2 (PART HEARD)

CLARIFICATION MATTER

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel	Remarks
1	ITA 3396/CHNY/20265	2017-18	[A] RM APPAVU CHETTIAR JEWELLERY PIRVATE LIMITED	S. Sridhar	
2	ITA 3397/CHNY/20265	2018-19	[A] RM APPAVU CHETTIAR JEWELLERY PIRVATE LIMITED	S. Sridhar	
3	ITA 3398/CHNY/20265	2019-20	[A] RM APPAVU CHETTIAR JEWELLERY PIRVATE LIMITED	S. Sridhar	
4	ITA 3399/CHNY/20265	2020-21	[A] RM APPAVU CHETTIAR JEWELLERY PIRVATE LIMITED	S. Sridhar	
5	ITA 3400/CHNY/20265	2021-22	[A] RM CHETTIAR JEWELLERY PIRVATE LIMITED	S. Sridhar	

Meeting link :- [https://itatchennai.my.webex.com/meet/court\\_room\\_2](https://itatchennai.my.webex.com/meet/court_room_2)

Meeting number :-2643 076 7091

  
आहरण और वितरण अधिकारी,  
Drawing and Disbursing Officer  
आयकर अपीलिय अधिकरण, चेन्नई पीठ, चेन्नई  
Income Tax Appellate Tribunal,  
Chennai Benches, Chennai

**आयकर अपीलीय अधिकरण, चेन्नै पीठें**  
**INCOME TAX APPELLATE TRIBUNAL, CHENNAI**  
**CAUSE LIST OF D BENCH FOR 04-MAY-2026 (MONDAY)**  
**BEFORE HON'BLE ABY T. VARKEY, JUDICIAL MEMBER**  
**AND HON'BLE S. Padmavathy, ACCOUNTANT MEMBER**  
**IN COURT ROOM 2**



Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1 IT(TP)A 134/CHNY/2024	2021-22	[A] KELLER GROUND ENGINEERING INDIA PRIVATE		
2 IT(TP)A 71/CHNY/2024	2014-15	[A] M/S. KOMATSU INDIA PVT. LTD. (TPC)		
3 IT(TP)A 72/CHNY/2024	2015-16	[A] M/S. KOMATSU INDIA PVT. LTD.		
4 IT(TP)A 51/CHNY/2024	2020-21	[A] M/S. KOMATSU INDIA PVT. LTD. (TPC)		
5 ITA 3042/CHNY/2024	2012-13	[D] KOMATSU INDIA PRIVATE LIMITED		
6 ITA 3043/CHNY/2024	2013-14	[D] KOMATSU INDIA PRIVATE LIMITED		
7 ITA 3044/CHNY/2024	2014-15	[D] KOMATSU INDIA PRIVATE LIMITED		
8 ITA 380/CHNY/2026	2017-18	[D] TVS SUPPLY CHAINS SOLUTIONS LTD		
9 ITA 3890/CHNY/2025	2016-17	[A] TVS SUPPLY CHAIN SOLUTIONS LIMITED		
10 ITA 4110/CHNY/2025	2016-17	[D] TVS SUPPLY CHAIN SOLUTIONS LIMITED		
11 ITA 459/CHNY/2026	2018-19	[D] TVS SUPPLY CHAINS SOLUTIONS LTD		
12 ITA 954/CHNY/2026	2020-21	[D] TVS SUPPLY CHAIN SOLUTIONS LIMITED		
13 ITA 955/CHNY/2026	2021-22	[D] TVS SUPPLY CHAIN SOLUTIONS LIMITED		
14 IT(TP)A 9/CHNY/2026	2017-18	[A] TVS SUPPLY CHAIN SOLUTIONS LIMITED (TPC)		
15 IT(TP)A 10/CHNY/2026	2018-19	[A] TVS SUPPLY CHAIN SOLUTIONS LIMITED (TPC)		
16 IT(TP)A 11/CHNY/2026	2020-21	[A] TVS SUPPLY CHAIN SOLUTIONS LIMITED (TPC)		
17 IT(TP)A 12/CHNY/2026	2021-22	[A] TVS SUPPLY SOLUTIONS LIMITED (TPC)		
18 ITA 2305/CHNY/2024	2020-21	[A] M/S. BANNARI AMMAN SUGARS LTD.		
19 IT(TP)A 24/CHNY/2025	2011-12	[A] CALIFORNIA SOFTWARE CO. LTD. (TPC)		
20 IT(TP)A 6/CHNY/2026	2007-08	[A] CALIFORNIA SOFTWARE CO. LTD. (TPC)		
21 IT(TP)A 7/CHNY/2025	2013-14	[A] DAESEUNG AUTOPARTS INDIA PRIVATE LIMITED (TPC)		

Meeting link :- [https://itatchennai.my.webex.com/meet/court\\_room\\_2](https://itatchennai.my.webex.com/meet/court_room_2)

Meeting number :- 2643 076 7091

आहरण और वितरण अधिकारी,  
 Drawing and Disbursing Officer,  
 आयकर अपीलीय अधिकरण, चेन्नै पीठें, चेंनई  
 Income Tax Appellate Tribunal,  
 Chennai Benches, Chennai



**आयकर अपीलिय अधिकरण, चेन्नै पीठें**  
**INCOME TAX APPELLATE TRIBUNAL, CHENNAI**  
**CAUSE LIST OF D BENCH FOR 05-MAY-2026 (TUESDAY)**  
**BEFORE HON'BLE ABY T. VARKEY, JUDICIAL MEMBER**  
**AND HON'BLE S. Padmavathy, ACCOUNTANT MEMBER**  
**IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Ref
1	IT(TP)A 89/CHNY/2024	2021-22	[A] M/S. ACCENTIV INDIA PRIVATE LTD (TPC)	S P Chidambaram	
2	ITA 3079/CHNY/2024	2021-22	[A] DUCONT INDIA SYSTEMS PRIVATE LTD	A R Raghunathan	
3	IT(TP)A 121/CHNY/2024	2021-22	[A] M/S. POCLAIN HYDRAULIS PVT. LTD. (TPC)		
4	IT(TP)A 34/CHNY/2025	2017-18	[A] K G DENIN LIMITED (TPC)	S Sridhar	
5	IT(TP)A 36/CHNY/2025	2015-16	[D] ORCHID PHARMA LIMITED (TPC)	Shrenik Chordiya	
6	ITA 4079/CHNY/2025	2015-16	[A] ORCHID PHARMA LTD.	Shrenik Chordiya	
7	SA 113/CHNY/2025	2022-23	[A] AIROLI ITP DEVELOPMENT PRIVATE LIMITED	Chavali	
8	ITA 3359/CHNY/2025	2022-23	[A] AIROLI ITP DEVELOPMENT PRIVATE LIMITED	Chavali	
9	ITA 704/CHNY/2025	2015-16	[A] SHANDEEP NARAYANASAMY		
10	ITA 773/CHNY/2025	2022-23	[A] AHMAD ZAKI RESOURCES BERHAD	S Sridhar	
11	IT(TP)A 65/CHNY/2026	2022-23	[A] NBSL, ELEVATOR COMONENTS INDIA LTD (TPC)	Hema Murlikrishnana	
12	ITA 2499/CHNY/2025	2016-17	[D] KAAR TECHNOLOGIES INDIA PVT LTD		
13	ITA 2510/CHNY/2024	2020-21	[A] SUNTEC BUSINESS SOLUTIONS PRIVATE LIMITED	Sharat Rao	
14	IT(TP)A 21/CHNY/2025	2016-17	[A] KAAR TECHNOLOGIES INDIA PRIVATE LIMITED (TPC)	S Sridhar	
15	IT(TP)A 22/CHNY/2025	2020-21	[A] KAAR TECHNOLOGIES INDIA PRIVATE LIMITED (TPC)	S Sridhar	
16	IT(TP)A 23/CHNY/2025	2021-22	[A] KAAR TECHNOLOGIES INDIA PRIVATE LIMITED (TPC)	S Sridhar	

Meeting link :- [https://itatchennai.my.webex.com/meet/court\\_room\\_2](https://itatchennai.my.webex.com/meet/court_room_2)

Meeting number :-2643 076 7091

*K. Sridhar*  
आहरण और वितरण अधिकारी,  
Drawing and Disbursing Officer  
आयकर अपीलिय अधिकरण, चेन्नई पीठें, चेन्नई  
Income Tax Appellate Tribunal,  
Chennai Benches, Chennai

आयकर अपीलौय अधलकरण, चेंनै पीठें

**INCOME TAX APPELLATE TRIBUNAL, CHENNAI**

**CAUSE LIST OF D BENCH FOR 06-MAY-2026 (WEDNESDAY)**

BEFORE HON'BLE ABY T. VARKEY, JUDICIAL MEMBER  
AND HON'BLE S. Padmavathy, ACCOUNTANT MEMBER  
IN COURT ROOM 2



Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1 IT(TP)A 10/CHNY/2025	2017-18	[A] FAST FORWARD LOGISTICS PRIVATE LIMITED (TPC)		
2 ITA 1841/CHNY/2025	2013-14	[D] ZOHO CORPORATION	N V Balaji	
3 ITA 1843/CHNY/2025	2014-15	[D] ZOHO CORPORATION	N V Balaji	
4 ITA 1844/CHNY/2025	2015-16	[D] ZOHO CORPORATION	N V Balaji	
5 ITA 1845/CHNY/2025	2017-18	[D] ZOHO CORPORATION	N V Balaji	
6 ITA 1846/CHNY/2025	2018-19	[D] ZOHO CORPORATION	N V Balaji	
7 ITA 3462/CHNY/2025	2017-18	[A] TITAN COMPANY LIMITED		
8 ITA 4106/CHNY/2025	2017-18	[D] TITAN COMPANY LIMITED		
9 ITA 159/CHNY/2026	2019-20	[D] TITAN COMPANY LIMITED		
10 ITA 1065/CHNY/2026	2016-17	[A] DINAKAR JAYARAMAN		

Meeting link :- [https://itatchennai.my.webex.com/meet/court\\_room\\_2](https://itatchennai.my.webex.com/meet/court_room_2)

Meeting number :-2643 076 7091

आहलरण और वलतरण अधलकारी,  
Drawing and Disbursing Officer  
आयकर अपीलौय अधलकरण, चेंनै पीठें, चेंनै  
Income Tax Appellate Tribunal,  
Chennai Benches, Chennai



आयकर अपीलिय अधिकरण, चेन्नै पीठें

**INCOME TAX APPELLATE TRIBUNAL, CHENNAI**

**CAUSE LIST OF D BENCH FOR 07-MAY-2026 (THURSDAY)**

BEFORE HON'BLE ABY T. VARKEY, JUDICIAL MEMBER

AND HON'BLE S. Padmavathy, ACCOUNTANT MEMBER


IN COURT ROOM 2



Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	CO 29/CHNY/2026	2018-19	[A] HATSUN AGRO PRODUCTS LIMITED		
2	ITA 220/CHNY/2026	2018-19	[D] HATSUN AGRO PRODUCTS LIMITED		
3	IT(TP)A 86/CHNY/2024	2021-21	[A] M/S. WITTMANN BATTERFELD INDIA P. LTD. (TPC)		
4	IT(TP)A 54/CHNY/2025	2020-21	[A] L S AUTOMOTIVE INDIA PVT. LTD. (TPC)	Vasan	
5	IT(TP)A 24/CHNY/2026	2022-23	[A] ILINK MULTITECH SOLUTIONS PVT. LTD. (TPC)		
6	ITA 3751/CHNY/2025	2014-15	[A] SMT. RAJESWARI IYER		
7	ITA 3752/CHNY/2025	2013-14	[A] SMT. RAJESWARI IYER		
8	ITA 513/CHNY/2026	2010-11	[A] KUMARESA BAKYALAKSHMI		

Meeting link :- [https://itatchennai.my.webex.com/meet/court\\_room\\_2](https://itatchennai.my.webex.com/meet/court_room_2)

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आहरण और वितरण अधिकारी,  
Drawing and Disbursing Officer  
आयकर अपीलिय अधिकरण, चेन्नई पीठें, चेन्नई  
Income Tax Appellate Tribunal,  
Chennai Benches, Chennai